

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :10-06-2026

Date : 09.06.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Sea
41523/2026	09.06.2026	WP (C) - 17421/2026	S K BEHERA	C.O.		Order Dtd. 2026-06-05		(Se No-)
41524/2026	09.06.2026	WP (C) - 17472/2026	P K ROUSTRAY	C.O.	COURT NO. 9	Order Dtd. 2026-07-13	WRIT BRANCH-5	(Se No- 20)
41525/2026	09.06.2026	WP (C) - 17422/2026	S K BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-06-05	WRIT BRANCH-5	(Se No- 20)
41536/2026	09.06.2026	FAO- 113/2022	J.PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2026-05-21	MISC. APPEAL SEC.	(Se No-)
41543/2026	09.06.2026	WP (C) - 13972/2019	S.DAS	C.O.	COURT NO. 9	Order Dtd. 2026-05-29	WRIT BRANCH-5	(Se No- 32)
41567/2026	09.06.2026	WP (C) - 16980/2026	S.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2026-06-09		(Se No- 32)
41568/2026	09.06.2026	FAO- 459/2026	AK PANDA	C.O.	COURT NO. 9	Order Dtd. 2026-05-21		(Se No- 32)
41569/2026	09.06.2026	FAO- 619/2026	JADUNATH PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2026-05-21		(Se No- 32)
41572/2026	09.06.2026	WP (C) - 17644/2026	N.C.SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 116)
41526/2026	09.06.2026	WP (C) - 14181/2025	JAYADEV BHOI	GENERAL		Order Dtd. 2026-03-12		(Se No- 116)
41527/2026	09.06.2026	ABLAPL- 2744/2025	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2025-05-05		(Se No- 116)
41528/2026	09.06.2026	WP (C) - 32994/2025	APARESH BHOI	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 116)
41529/2026	09.06.2026	WP (C) - 26004/2022	JYOTI SANKAR BALIARSINGH	GENERAL		Order Dtd. 2026-03-24	WRIT BRANCH	(Se No-)

								(DIVISION BENCH-1)	104)
	41530/2026	09.06.2026	WP (C) - 8157/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-19	WRIT BRANCH-8	(Se No-42)
	41531/2026	09.06.2026	WP (C) - 23919/2022	KANHEILAL PADHI	GENERAL		Order Dtd. 2026-05-14	WRIT BRANCH-4	(Se No-19)
	41532/2026	09.06.2026	WP (C) - 114/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH-4	(Se No-17)
	41533/2026	09.06.2026	WP (C) - 115/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-12	WRIT BRANCH-4	(Se No-17)
	41534/2026	09.06.2026	WP (C) - 26696/2023	KANHEILAL PADHI	GENERAL		Order Dtd. 2026-03-11	WRIT BRANCH-7	(Se No-15)
	41535/2026	09.06.2026	WP (C) - 21320/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-10	WRIT BRANCH-1	(Se No-3)
	41570/2026	09.06.2026	WP (C) - 9201/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2024-07-23	WRIT BRANCH-3	(Se No-13)
	41571/2026	09.06.2026	WP (C) - 17059/2026	RAJAT KUMAR RATH	GENERAL		Order Dtd. 2026-06-09	WRIT BRANCH-7	(Se No-59)
	41537/2026	09.06.2026	RVWPET-65/2026	P.K.PANI	GENERAL		Order Dtd. 2026-07-08		(Se No-59)
	41538/2026	09.06.2026	BLAPL-2994/2026	P.R.MISHRA	GENERAL		Order Dtd. 2026-05-22		(Se No-59)
	41539/2026	09.06.2026	CONTC-1021/2026	PK MISHRA	GENERAL		Order Dtd. 2026-03-17	CONTEMPT	(Se No-3)
	41540/2026	09.06.2026	CMP-1081/2015	G ROUT	GENERAL		Petition With Annexures		(Se No-3)
	41541/2026	09.06.2026	CMP-121/2016	G ROUT	GENERAL		Petition With Annexures		(Se No-3)
	41542/2026	09.06.2026	CMP-368/2016	M.JENA	GENERAL		AnnexureEntire Order,Vakalatnama,		(Se No-3)
	41544/2026	09.06.2026	CRLMC-163/2025	AK MISHRA	GENERAL		Order Dtd. 2026-05-22		(Se No-3)
	41545/2026	09.06.2026	CMP-121/2016	M BARAL	GENERAL		Order Dtd. 2016-03-18		(Se No-3)
	41546/2026	09.06.2026	WP (C) - 6478/2006	M BARAL	GENERAL				(Se No-3)
	41547/2026	09.06.2026	CMP-1081/2015	M.BARAL	GENERAL		Order Dtd. 2015-11-17Petition,		(Se No-3)
	41548/2026	09.06.2026	WP (C) - 2259/2004	M BARAL	GENERAL		Order Dtd. 2004-09-09		(Se No-3)
	41549/2026	09.06.2026	WP (C) - 14253/2026	M.NAYAK	GENERAL		Order Dtd. 2026-05-14		(Se No-3)
	41550/2026	09.06.2026	FAO-	D BISWAL	GENERAL		Order Dtd. 2026-05-		(Se

			564/2026				21		No-3
	41551/2026	09.06.2026	WP (C) - 7260/2004	M.BARAL	GENERAL		Order Dtd. 2008-03-31		(Se No-5
	41552/2026	09.06.2026	CRLMC- 5585/2015	PN NAYAK	GENERAL		Order Dtd. 2023-04-10	CRIMINAL MISC	(Se No-3
	41553/2026	09.06.2026	WP (C) - 15766/2006	M.BARAL	GENERAL		Order Dtd. 2017-07-14		(Se No-3
	41554/2026	09.06.2026	RFA- 94/2010	TK MOHANTY	GENERAL		Order Dtd. 2024-09-01	FIRST APPEAL	(Se No-5
	41555/2026	09.06.2026	RSA- 341/2025	S.K.SWAIN	GENERAL		AppealmemoMisc.case,		(Se No-5
	41556/2026	09.06.2026	CRLMC- 1142/2026	MK MOHANTY	GENERAL		Order Dtd. 2026-05-14		(Se No-5
	41557/2026	09.06.2026	CRLMC- 2577/2008	PN NAYAK	GENERAL		Order Dtd. 2011-05-17		(Se No-5
	41558/2026	09.06.2026	BLAPL- 2058/2026	G.ROUT	GENERAL		Order Dtd. 2026-05-22		(Se No-5
	41559/2026	09.06.2026	CRLMC- 2096/2018	PN NAYAK	GENERAL		Order Dtd. 2023-04-10	CRIMINAL MISC	(Se No-5
	41560/2026	09.06.2026	WP (C) - 29418/2021	PK JENA	GENERAL		Order Dtd. 2022-09-20	WRIT BRANCH-5	(Se No-23)
	41561/2026	09.06.2026	WP (C) - 5691/2022	N.C.SINHA	GENERAL		Order Dtd. 2026-04-22	WRIT BRANCH-6	(Se No-16)
	41562/2026	09.06.2026	WP (C) - 22554/2024	AK SWAIN	GENERAL		Order Dtd. 2025-12-15		(Se No-16)
	41563/2026	09.06.2026	WP (C) - 15740/2026	PN JENA	GENERAL		Order Dtd. 2026-05-31	WRIT BRANCH-6	(Se No-35)
	41564/2026	09.06.2026	WP (C) - 17144/2026	G ROUT	GENERAL		Order Dtd. 2026-06-09 Petition With Annexures,		(Se No-35)
	41565/2026	09.06.2026	WP (C) - 12183/2023	A.N.SAMANTARAY	GENERAL		PetitionAnnexure,	WRIT BRANCH-6	(Se No-35)
	41566/2026	09.06.2026	ABLAPL- 2608/2026	P.K.MISHRA	GENERAL		Order Dtd. 2026-04-22		(Se No-35)

N I C (Software Team)